



आयकर अपीलीय अधिकरण, चण्डीगढ़ व्यायपीरें, चण्डीगढ़

Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Revised Constitution of Chandigarh Benches from 19.01.2026 to 23.01.2026 (23.01.2026 being Friday)/19.01.2026 से 23.01.2026 (दिनांक 23.01.2026 को शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
19.01.2026 to 22.01.2026	COURT NO. 2 HYBRID MODE	SMC	Sh. Rajpal Yadav, Hon'ble VP
19.01.2026 to 22.01.2026	COURT NO. 2 HYBRID MODE	A	Shri Laliet Kumar, Hon'ble JM Shri Krinwant Sahay, Hon'ble AM
19.01.2026 to 22.01.2026	--	B	Cancelled

Constitution of Chandigarh Benches from 27.01.2026 to 30.01.2026 (26.01.2026 being Gazetted Holiday & 30.01.2026 being Friday)/ 27.01.2026 से 30.01.2026 (दिनांक 26.01.2026 को राजपत्रित अवकाश और दिनांक 30.01.2026 को शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
27.01.2026 to 29.01.2026	COURT NO. 2 HYBRID MODE	B	Sh. Rajpal Yadav, Hon'ble VP Shri Manoj Kumar Aggarwal, Hon'ble AM
27.01.2026 to 29.01.2026	COURT NO. 2 HYBRID MODE	A and SMC	Shri Laliet Kumar, Hon'ble JM Shri Krinwant Sahay, Hon'ble AM

Note:

1. Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.
2. Due to renovation work in the Court No. 1, Benches will sit in Court No. 2 during the above mentioned period.
3. M.A's, Part Heard and Clarification cases will be heard by respective Members of the Bench as per cause list enclosed. The Virtual ID and password given above.


Assistant Registrar